

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:980
ANSWERED ON:11.12.2013
MONITORING OF DEVELOPMENT ACTIVITIES
Kalmadi Shri Suresh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether his Ministry has taken a decision to assign regular monitoring of educational development activities to the district level committees to be constituted under the Chairmanship of the MP of the constituency concerned;
- (b) if so, the objectives of setting up such committees along with details of their composition and purview;
- (c) whether monitoring of schemes like Mid-day Meal, Rashtriya Madhyamik Shiksha Abhiyan, Sarva Shiksha Abhiyan and Adult Education are also proposed to be done by district committees; and
- (d) if so, the details of the modalities of such regular monitoring and powers delegated to such committees to ensure effective monitoring of various educational development activities?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. Shashi Tharoor)

(a) to (c): Yes, Madam. It has been decided to constitute a District Level Committee (DLC) for the monitoring of the Sarva Shiksha Abhiyan (SSA) programme, the Mid Day Meal (MDM) scheme, the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and the Sakshar Bharat programme. The senior most Member of Lok Sabha from the District would be the Chairperson of the DLC. Other Members of Parliament would be nominated as Co-Chairperson of this Committee. Beside the Chairperson and Co-Chairperson, the composition of the Committee is as under:-

All Members of Parliament, Members of the State Legislature and members of the Zila Parishad (wherever duly constituted), elected from that district/and or urban bodies (duly constituted) as applicable.

The District Magistrate/Collector/ Deputy Commissioner/Chief Executive Officer of the Zila Parishad/Urban local body, will be the Member Secretary.

District Education Officers in-charge of SSA, MDM, RMSA and Sakshar Bharat.

District officers in-charge of Drinking Water Mission/ Total Sanitation Programme/ ICDS programme/ Panchayati Raj/ Labour/ Handicapped Welfare/ Social Welfare/ Minority Welfare etc.

Two NGOs working on elementary education in the area, to be nominated by the District Magistrate/Collector/Dy. Commissioner/CEO Zila Parishad.

(d): The terms of reference of the DLC are:

i. The Committee will be apprised of the progress of the SSA, RMSA, MDM and Sakshar Bharat implementation in the district, both in terms of key targets and achievements thereof, and also on outcome indicators, inter-alia, enrolment, dropout, learning achievement levels of students, literacy etc.

ii. Suggestions of the members may be taken into consideration, within the parameters of the scheme guidelines and framework of implementation and the approved annual work plans & budget of the district, for improving implementation of SSA, RMSA, MDM and Sakshar Bharat at the local level.

iii. The Committee may also examine the synergy and convergence of other related Government Departments in improving school infrastructure and other support services for benefit of children in the 6-14 and 14-16 years' age group and for the Sakshar Bharat programme.

iv. The Committee will meet at least once a quarter. The Member Secretary of the DLC will be personally responsible for ensuring that the meetings take place within 15 days of the end of the quarter. In case, the Chairperson is unable to preside over the meeting for unavoidable reasons, the Member Secretary will ensure that the meeting is chaired by a Co-Chairperson.